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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.71/BB/ 2017	-	For Non- compliance of Office Objections.	230/ 232	Sudharshan Maini Precision Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	GERISH KUMAR. M.S. 9845505273	Transferee Company	

**ORDER**

Counsel for petitioner is present. He raised some objections and requested time for compliance. List it on 13/09/2017.

  
**MEMBER(J)**

  
**MEMBER(T)**